

Secretaries, are staffed by persons belonging to the Research Side of the ICAR. There is no person belonging to I.A.S. cadre in any of these posts. The two posts in the grade of Under Secretary are held by officers belonging to C.S.S. cadre. One of them, viz., Internal Financial Adviser, has been selected from the C.S.S. in accordance with the recruitment rules prescribed for the post. The other incumbent who belongs to C.S.S. is at present on deputation up to March 31, 1976. The remaining six posts of Under Secretaries are filled up by the Research Side staff of the Council. It would, therefore, not be correct to say that their avenues of promotion have been blocked.]

#### **Conference of All India district education officers**

547. SHRI RABI RAY : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that a three-day conference of the All India District Education Officers was held recently in New Delhi;

(b) if so, what are the details thereof and the decisions arrived thereat; and

(c) the manner in which these decisions are proposed to be implemented ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) :

(a) to (c) The National Staff College for Educational Planners and Administrators, organised an All India Conference of District Education Officers in New Delhi from the 6th to the 8th March, 1976. The Conference was attended by about 270 delegates from all the States and Union Territories, besides the Senior Officers of Education Department of some of the States.

The recommendations of the Conference fall into four groups, namely (i) Curriculum for the 10-year school, (ii) introduction of vocationalisation at the +2 stage, (iii) non-formal education, and (iv) strengthening of educational administration at the District level.

The recommendations are being finalised in the light of the comments and suggestions made by the participants, and will be conveyed to the State Governments, the

National Council of Educational Research and Training and the Directorate of Non-Formal Education which are concerned with their implementation.

#### **Financing of milk plants in Punjab by Indian Dairy Development Corporation**

548. SHRI P. C. RAY : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that the Indian Dairy Development Corporation has agreed to finance three more milk plants in Punjab; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) No, Sir.

(b) Does not arise.

#### **Shifting of shops from cycle market at Esplanade Road, Delhi**

549. SHRI GANESH LAL MALI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether some shops from the cycle market at Esplanade Road near Jama Masjid, Delhi have recently been shifted to the Jhandewalan Cycle Market No. 1;

(b) whether Government propose to shift some more shops of cycle dealers situated in the houses facing Esplanade Road, to Jhandewalan Cycle Market No. 11, if so, the details thereof; and

(c) by when all these shops are likely to be shifted to new location ?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAMAIAH) : (a) Yes, Sir.

(b) and (c) Delhi Development Authority has no proposal at present for shifting these cycle shops.

#### **Exploration of ground water resources by the central ground water board**

550. SHRI KALYAN ROY :

SHRI LAKSHMANA MAHA-PATRO :

SHRI BIR CHANDRA DEB BURMAN :

SHRI JAHARLAL BANERJEE :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether the Central Ground Water Board has undertaken any exploration,

assessment and development of ground water resources in the Eastern region of the country, namely, West Bengal, Bihar and Orissa;

(b) if so, what are the details thereof;

(c) if not, what are the reasons therefor;

(d) whether Government propose to explore and develop ground water resources in the districts of Birbhum, Bankura, Purulia and Midnapore, which suffer from acute scarcity of water throughout the year?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN):** (a) Yes Sir. The Central Ground Water Board has carried out and is at present also engaged in carrying out exploration, assessment and development of the Ground Water Resources in Eastern areas of the country, namely:—West Bengal, Bihar and Orissa.

(b) An area of 43,450; 69,400; and 37,845 Sq. Kms. had been covered by systematic hydrogeological surveys in the States of Bihar, West Bengal and Orissa, respectively by the Central Ground Water Board upto the end of 4th Five Year Plan. Additional areas of 7,000; 16,940 and 7,500 in Bihar, West Bengal and Orissa, respectively are likely to be covered by March, 1976. In addition, Board has undertaken detailed exploration studies aided by drilling in Deltaic tracts of West Bengal in Bishnupur, Falta, Diamond Harbour, Kakdwip, Namkhana, Raidiahi, Canning and Baruipur area and Murshidabad, Nadia, 24-Parganas, Malda, West Dinajpur, Darjeeling, Jalpaiguri and Cooch Behar Districts and Coastal tracts of Orissa covering Cuttack, Balasore and Puri districts and Gaya, Shahabad and adjoining districts of Bihar. The Board has given special preference to the exploration and prospecting of the resources in the drought prone Bankura, Purulia and Midnapur districts of West Bengal, Chakulia, Baharagore areas of Singhbhum district, and parts of Begu Sarai areas in Bihar and Talcher in Dhenkanal districts of Orissa.

The development of the resources especially in the coastal tracts of West Bengal and Orissa has to be taken up with the

desired amount of caution with a view to avoiding the ingress of the salinity and pollution of the fresh ground water systems.

(c) The question does not arise.

(d) Yes Sir. The exploration of ground water resources in parts of Purulia and Bankura districts has been done during the field season 1974-75 and that in the Birbhum district will be taken up during 1976-77 field season. In the Midnapore district Central Ground Water Board has done exhaustive work for the development of Haldia complex and is at present monitoring the development programmes of the resources looking into the large scale development and requirement of the Complex.

**Water charges from the allottees of D.D. flats in east of Kailash**

**551. DR. K. MATHEW KURIAN:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the allottees of D.D.A. flats in multi-storeyed blocks of East of Kailash have to pay at the rate of 65 paise per kilo litre of water supplied to them by the Delhi Development Authority;

(b) whether the allottees have represented to D.D.A. for the reduction in rate of water so as to bring it at par with the municipal rate of 17 paise per kilo litre; and

(c) if so, the decision taken thereon.

**THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHUBHAR MAHAJAN):** (a) Yes, Sir.

(b) Yes, Sir.

(c) The demand of allottees for reduction in the recovery charges from the rate of 65 paise per kilo litre could not be accepted as this rate has been fixed taking into consideration the expenses incurred in the boosting arrangements made to supply water to the flats in the four-storeyed buildings.

**Supply of milk in the walled city of Delhi**

**552. SHRI GANESH LAL MALHOTRA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to Starred Question 323 given